

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No.3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLP No. 1525/2024 passed by the High Court Of Judicature at Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

IA No. 69989/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 118279/2024 - INTERVENTION APPLICATION

IA No. 118790/2024 - INTERVENTION/IMPLEADMENT

IA No. 79965/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 79099/2024 - STAY APPLICATION)

Date : 05-08-2024 These matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Siddharth Luthra, Sr. Adv.  
Mr. S Prabakaran, Sr. Adv.  
Mr. N R Elango, Sr. Adv.  
Mr. Aditya Sondhi, Sr. Adv.  
Mr. Ma Gouthaman, Adv.  
Mr. N Bharanikumar, Adv.  
Mrs. Usha Prabakaran, Adv.  
Mr. M Naveen, Adv.  
Mr. Maheswaran P, Adv.  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Ms. Misha Rohatgi, Adv.  
Mr. Thangadurai, Adv.  
Mr. Agilesh Kumar S, Adv.  
Mr. Aswin Prasanna A S, Adv.  
Mr. Kartikeya Dang, Adv.  
Mr. Harsh Vardhan, Adv.  
Mr. Shariq Ansari, Adv.  
Ms. Aishwarya S M, Adv.

Ms. Meghana T M, Adv.  
Mr. G Jai Singh, Adv.  
Mr. Muthu Ganesa Pandian, Adv.  
M/S. Ram Sankar & Co, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Arvind Kumar Sharma, Aor, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Kanu Agarwal, Adv.  
Mr. Zoheb Hussain, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Meru Sagar Samantaray, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Balaji Srinivasan, Adv.

Mr. Balaji Srinivasan, AOR  
Mr. Vishwaditya Sharma, Adv.

Mr. S Gurukrishnakumar, Sr. Adv.  
Mr. Pranav Sachdeva, Adv.  
Mr. Jatin Bhardwaj, Adv.  
Mr. Ashwin Kumar, Adv.  
Ms. Neha Rathi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 6<sup>th</sup> August, 2024 at 3.00 p.m., as part heard.

(KAVITA PAHUJA)  
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)  
COURT MASTER (NSH)